

(SHRI JAGDISH TYTLER):
(a) and (b) The All India Motor Transport Congress Called off the Transporter's strike with effect from the mid-night of 7th July, 1992.

Government have set up a Review Committee with the representatives of All India Motor Transport Congress and the Ministry of Surface Transport to review the progress of decisions taken on the memorandum and charter of demands of the All India Motor Transport Congress.

(c) and (d) Yes, Sir. The main differences are on the issues of octoi and path-kar.

Traffic congestion at G. T. Road between Delhi and Ambala

4565. SHRI S. S. SURJEWALA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that the National Highway No. 1(G. T. Road) situated between Delhi and Ambala has become a death trap for the road users;

(b) since when the work of four laning of this road was undertaken and how long it would take to complete the work;

(c) whether Government are aware regarding the large and frequent road blockade on account of wrong removal of the vehicles after the accidents;

(d) how many mobile petrol have been deputed on this stretch and whether adequate medical facilities are provided to the victims;

(e) the number of accidents and death/injuries resulting into disabilities respectively on this stretch during the years 1990-91 and 1991-1992;

(f) whether Government propose to construct an Express Highway between Chandigarh and Delhi; and

(g) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir. Delhi-Ambala Road NH 1 is being maintained in a traffic worthy condition

within the limitations of available resources.

(b) The position of 4-laning of this road is as under:—

(i) From Delhi to Murthal — Already four laned.

(ii) Murthal to Karnal — 4 laning is in progress and is targetted to be completed by December 1995.

(iii) Karnal to Ambala — 4 laning has been approved in May '92 to be undertaken under 2nd World Bank Loan Assistance for National Highways. Since the tenders for this work are yet to be invited it is too early to indicate the target date of completion.

(c) to (e) These matters come under the purview of local Administration of Delhi and Haryana and information is being collected.

(f) No, Sir.

(g) Does not arise.

इन्लैण्ड वाटरवेज अथारिटी ऑफ इंडिया में अनियमितताएं तथा निधियों का गोलमाल

4566. डा० जिनेन्द्र कुमार जैन : क्या जल-भूतल परिवहन मंत्री यह बताते की कृपा करेंगे कि :

(क) क्या सरकार को इन्लैण्ड वाटरवेज अथारिटी ऑफ इंडिया में अनियमितताओं और करोड़ों रुपयों के गोलमाल से संबंधित कोई रिपोर्ट प्राप्त हुई है :

(ख) क्या यह भी सच है कि रिपोर्ट में यह सिफारिश की गई है कि इन सभी मामलों की जांच गैर-विभागीय संगठन द्वारा कराई जाए :

(ग) यदि हां, तो क्या इन मामलों का जांच-कार्य केन्द्रीय जांच ब्यूरो को सौंप दिया गया है : और

(घ) यदि नहीं, तो उसके क्या कारण हैं और इसमें कुल कितनी धन-राशि अलग-अलग है ?